

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019
IA(I.B.C)/1374(KB)2024,
IA(I.B.C)/1375(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS E.R. TEXTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Souritra Ganguly, Adv.] For Applicants IA(I.B.C)/1374 (KB)2024 &
Mr. Harpreet Singh Malhotra Adv. IA(I.B.C)/1375(KB)2024

Mr. Avishek Das, Adv.] for RP

ORDER

1. Ld. Counsel for the Applicant in IA 1374 & 1375 of 2024 is present. None for the Petitioner present. Ld. Counsel for the RP present.
2. Hardcopy of the application is yet to be filed.
3. RP will file Reply Affidavit within a period of two weeks.
4. List this matter **on 26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**